

13

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.03/2017
CA(IB) NO.203/2017
C.A No. 311/KB/2017
IA No. 392/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company	Nicco Corporation Ltd.		
Under Section	14 I.B.C		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Arddy, Adv.

Nicco Corporation Ltd.

Rah Ardy.
13/10/17.

2. Susmit Ghosh

AUTHORISED SIGNATORY

1. Arishka Gulra, Advocate

Technology Development Board

13/10/17
Arishka Gulra
13/10/17

KUNAL BANERJEE, RP

13/10/17

SANTANU GHOSH Rep. RP

14/10/17

Surajit Sam for M/S Shreekrishna Securities Pvt Ltd.

ORDER

Surajit Sam

Ld. RP as well as Ld. Counsel for the petitioners and the Ld. Advocate of Technology Development Board are present.

Ld. RP has filed his progress report, which may be taken on record.

Heard. Reserved for order.



(Jinnan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)